

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
OA No. 755/98

New Delhi this the 3rd day of April, 1998.

Hon'ble Shri S.R.Adige, Vice Chairman(A)
Hon'ble Smt.Lakshmi Swaminathan, Member (J)

Shri Rajender Kumar
S/O Sh.Khairati Lal,
R/O H.No.C/1/961 Madangiri,
New Delhi-110062.

..Applicant
(By Advocate Sh.U.Srivastava)

Vs

National Capital Territory of Delhi through

1. The Director General
Home Guard and Civil Defence,
Nishkam Sewa Bhawan,
Raja Garden, New Delhi.
2. The Commandant,
Home Guard and Civil Defence,
Nishkam Sewa Bhawan, Raja Garden,
New Delhi.

..Respondents

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman(A)

Applicant presses for inter-alia disposal of his representation dated 8.10.97 (Page 10 of the OA).

2. In the event that the aforesaid representation has not yet been disposed of, this OA is disposed of with a direction to the respondents to pass appropriate orders in accordance with the rules and instructions upon the aforesaid representation under intimation to the applicant within two months from the date of receipt of a copy of this order.

3. This OA stands disposed of as above. No costs.

Lakshmi Swaminathan
(Smt.Lakshmi Swaminathan)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman(A)